

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2790
TO BE ANSWERED ON 16.12.2015**

CASES IN RCT

2790. DR. KIRIT SOMAIYA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware that a large number of cases of accident victims are long pending in Railways Claims Tribunal (RCT) at Mumbai and if so, the details thereof;**
- (b) whether the Government has received any proposal/representation for constitution of an additional bench of RCT at Mumbai to clear the pendency;**
- (c) if so, the details thereof; and**
- (d) the action taken so far in this regard and the time by which RCT at Mumbai is likely to be constituted?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a)to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2790 BY DR. KIRIT SOMAIYA TO BE ANSWERED IN LOK SABHA ON 16.12.2015 REGARDING CASES IN RCT.

(a): Yes, Madam. The total pendency of Accident and Untoward Incident cases in Mumbai Bench of RCT as on 31.10.2015 is 5901 (i.e. Accident cases = 40; Untoward Incident cases = 5861). Year-wise pendency of Accident and Untoward Incident cases in Mumbai Bench of RCT for the last five financial years is 3888 for 2010-11, 4104 for 2011-12, 5243 for 2012-13, 5944 for 2013-14, 5654 for 2014-15 and 5901 for 2015-16 (upto 31.10.2015).

Details of above pendency statement is appended.

(b) & (c): Yes, Madam. Representations from public as well as Chairman/RCT have been received by the Ministry of Railways for creation of second Bench of RCT at Mumbai.

(d): These representations have been examined and it has been decided not to set up any second/additional Bench at RCT/ Mumbai for the time-being. With the filling up of the vacant post of Member Judicial of RCT at Mumbai Bench, the disposal rate of cases has steadily increased.

APPENDIX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2790 BY DR. KIRIT SOMAIYA TO BE ANSWERED IN LOK SABHA ON 16.12.2015 REGARDING CASES IN RCT.

I. AGEWISE PENDENCY OF TRAIN ACCIDENT CASES IN MUMBAI BENCH OF RCT AS ON 31.10.2015:

Less than one year old			1 year old			2 year old			3 year old			4 year old			5 year old			5 year old and above		Total			Grand Total
Death	Injury	Lugg. loss	Death	Injury	Lugg. loss	Death	Injury	Lugg. loss	Death	Injury	Lugg. loss	Death	Injury	Lugg. loss	Death	Injury	Lugg. loss	Death	Injury	Death	Injury	Lugg. loss	40
03	23	00	05	07	00	00	01	00	00	01	00	00	00	00	00	00	00	00	00	08	32	00	

II. AGEWISE PENDENCY OF TRAIN UNTOWARD INCIDENT CASES IN MUMBAI BENCH OF RCT AS ON 31.10.2015:

Less than one year old		1 year old		2 year old		3 year old		4 year old		5 year old and above		Total		Grand Total
Death	Injury	Death	Injury	Death	Injury	Death	Injury	Death	Injury	Death	Injury	Death	Injury	5861
807	140	924	234	1066	315	1056	286	582	103	262	86	4697	1164	

Summary of Table A & B: Grand Total Pendency in respect of accident and untoward incident cases in RCT/Mumbai as on 31.10.2015 = 40+5861 = 5901.

III. YEARWISE PENDENCY OF ACCIDENT/UNTOWARD INCIDENT CLAIM CASES OF MUMBAI BENCH OF RCT IN THE LAST FIVE FINANCIAL YEARS (i.e. 2010-11 TO 2014-15 plus 2015-16 upto 31.10.2015):

Financial Year	Opening Balance			Filed/Receipt			Disposal			Closing Balance		
	Accident	Untoward Incident	Total	Accident	Untoward Incident	Total	Accident	Untoward Incident	Total	Accident	Untoward Incident	Total
2010-11	14	4092	4106	00	1121	1121	13	1326	1339	01	3887	3888
2011-12	01	3887	3888	01	1412	1413	00	1197	1197	02	4102	4104
2012-13	02	4102	4104	00	1890	1890	01	750	751	01	5242	5243
2013-14	01	5242	5243	06	1425	1431	00	730	730	07	5937	5944
2014-15	07	5937	5944	71	1234	1305	04	1591	1595	74	5580	5654
2015-16 (upto 31.10.15)	74	5580	5654	10	574	584	44	293	337	40	5861	5901
